

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

D.A.NO.2498/91

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)  
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 21st day of September, 1995

Shri Panna Lal Yadav  
s/o Shri Ram Pat Yadav  
Trained Graduate Teacher(General)  
Government Secondary School JJ Colony  
Wazir Pur  
Delhi - 110 052.  
r/o No.CA/138, Shalimar Bagh  
DELHI - 110 052.

... Applicant

(None)

Versus

Delhi Administration, through

1. The Secretary(Education)  
Delhi Administration Secretariate  
Sham Nath Marg  
Delhi - 110 006.

2. The Director of Education  
Delhi Administration  
Directorate of Education  
Old Secretariate  
DELHI - 110 007.

3. The Deputy Director of Education  
District North  
Delhi Administration  
Lucknow Road  
Timarpur  
DELHI.

... Respondents

(None)

ORDER (Oral)

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)

None appears for the applicant.  
No one has present even on revised call. It

appears that the applicant is no more interested in this  
case. Hence, the Original Application is dismissed in  
default on non-prosecution.

Rkachas

(R.K.AHOOJA)  
MEMBER(A)

/RAO/

(A.V.HARIDASAN)  
VICE-CHAIRMAN(J)